

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 650/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

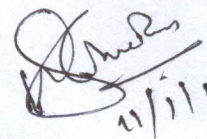
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Mitcon Consultancy & Engineering Services Ltd.- Vs- Gobind Sugar Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~Ms Debaleena Ganguly~~  
Ms Debaleena Ganguly, adv } operational  
Ms Tutul Das, adv } creditor  
Mr Anwar Singh, adv }

Debanguly  
11.1.18

Mr. SUMIT PAHWA, Adv. } Corporate  
Mr. VARUN SHARMA, Adv. } Debtor.

  
11/1/18.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 06/02/2018 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)